NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 59(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: Babu Lal Data & Ors Vs. M/s Vijay Solvex Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Ramesh Singh, Advocate

Mr. Prabhat Kumar, Advocate

For the Respondent (s) : Mr. Prachi Gupta, Advocate

Mr. Vivek Malik, Advocate Mr. Dhawal Jain, Advocate

ORDER

CA No. 239 of 2017 has been filed by Ld. Counsel for the Respondent praying for preponement of the final arguments which are listed on 10th & 24th October, 2017. It is submitted that he had actually prayed for 4th & 24th October as he is in difficulty on 10th October. However, no notice on this CA was issued to the opposite counsel.

As the matter cannot be heard today, this CA become infructuous. In view of the difficulty of the Ld. Counsel, Mr. Ramesh Kumar, the date of 10th & 24th October already fixed for this case are hereby recalled. The matter will be heard on day-to-day basis from 9th November, 2017 onwards till final disposal. No adjournment shall be granted to either party.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)

(Sapna Bhatia)

Ina Malhotra)